

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 337/TT/2022

Subject : Petition for determination of transmission tariff from DOCO to 31.3.2024 in respect of transmission asset under "Transmission System for Transfer of Power from generation projects in Sikkim to NR/WR (Part - B1)" in Eastern Region.

Date of Hearing : **23.10.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 7 Ors.

Parties Present : Ms. Swapna Seshadri, Advocate, PGCIL
Ms. Prachi Mishra, Advocate, BSPHCL
Shri Kuber Bodh, Advocate, BSPHCL
Shri Kartik Pant, Advocate, BSPHCL
Ms. Archita Yadav, Advocate, BSPHCL
Ms. Vanshika Jhamb, Advocate, BSPHCL
Shri Vidhan Vyas, Advocate, TVPTL & TUL
Shri Zafrul Hasan, PGCIL
Shri Amit Yadav, PGCIL
Shri Arjun Malhotra, PGCIL

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for the hearing and accordingly, the matter was adjourned.

2. The matter will be listed for the hearing on **8.11.2024**.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

